Written Answers to

[5 August, 2015]

MoU signed with East African countries

1864. SHRI PARIMAL NATHWANI: Will the Minister of MINES be pleased to state:

(a) whether Government has been exploring the possibilities for acquisition of certain ore and minerals from abroad especially from East African countries; and

(b) if so, the details thereof with Memorandum of Understanding, if any, signed with East African countries to get the mineral resources from there?

THE MINISTER OF MINES (SHRI NARENDRA SINGH TOMAR): (a) The Ministry of Mines has been participating in the annual mining convention "Mining Indaba' in South Africa to expose Indian companies to the mining sector in Africa.

(b) Ministry of Mines and the Ministry of Coal have general Memorandum of Undertaking with the Republic of Mozambique. Similarly the Ministry of Petroleum and Natural Gas has a general Memorandum of Understanding with the Republic of Sudan.

Illegal mining

1865. DR. R. LAKSHMANAN: Will the Minister of MINES be pleased to state:

(a) whether Government is aware of the fact that illegal mining is rampant across the country;

(b) if so, the details thereof; and

(c) whether Government undertook any survey to ascertain the places/areas/ regions where illegal mining is rampant, which not only deprive Government of its revenue but also poses serious threat to environment?

THE MINISTER OF MINES (SHRI NARENDRA SINGH TOMAR): (a) and (b) As per section 23C of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957, State Governments have been empowered to frame rules for regulating and controlling illegal mining. As such, regulation and control of illegal mining comes under the legislative and administrative jurisdiction of State Governments.

Based on the quarterly returns on illegal mining submitted by various State Governments to Indian Bureau of Mines (a subordinate office under the Ministry of Mines), State-wise details of instances of illegal mining reported in various parts of the country for last three years along with the details of action taken against the violators is given in the Statement (*See* below).

(c) The Central Government has not undertaken any survey in this regard.

Sl. No.	State	Illegal mining cases				Action taken from 2011-12 to 2013-14, 2014-15 (Quarter ending December 2014)			
		2011-12	2012-13	2013-14	2014-15 (Quarter ending Dec. 2014)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Vehicle Seized (No.)	Fine realized by State Governmen (₹ lakh)
1.	Andaman and Nicobar Islands	3	0	NR	NR	0	0	0	0.05
2.	Andhra Pradesh	19913	16592	7692	7281	2	1	2	8400.429
3.	Assam	0	0	0	0	0	0	0	0
4.	Chhattisgarh	2946	3238	3996	3500	89	12177	0	2313.043
5.	Goa	1	0	1	0	0	0	0	0
6.	Gujarat	3485	6023	5447	4335	248	28	9218	42021.94
7.	Haryana	2022	3517	3589	4006	569	0	0	2689.62
8.	Himachal Pradesh	1289	0	NR	NR	186	186	0	38.52
9.	Jharkhand	364	663	901	768	1395	37	854	246.05

Karnataka	6691	6677	8509	6608	574	549	12755	7198.40	
Kerala	3175	4550	4448	3312	0	0	0	2031.93	
Madhya Pradesh	7147	7169	6725	5883	61	26644	528	12933.57	
Maharashtra	40642	42918	36476	0	122	0	117291	14988.43	
Mizoram	2	16	21	17	0	0	0	1.697	
Odisha	309	314	76	70	8	8	519	1130.56	
Punjab	314	19	NR	NR	74	0	61	45.80	
Rajasthan	1201	2861	2953	2339	2191	72	2678	4009.728	5
Tamil Nadu	123	295	1078	155	4367	1	37283	10865.368	d
Telangana	-	-	-	2379	0	0	0	281.83	
Uttar Pradesh	4708	3266	6777	8030	0	0	0	6044.94	e L
West Bengal	269	479	NR	NR	929	93	815	0	
Grand Total	94604	98597	88689	48683	10815	39796	182004	115241.905	-
	Kerala Madhya Pradesh Maharashtra Mizoram Odisha Punjab Rajasthan Tamil Nadu Telangana Uttar Pradesh West Bengal	Kerala3175Madhya Pradesh7147Maharashtra40642Mizoram2Odisha309Punjab314Rajasthan1201Tamil Nadu123Telangana-Uttar Pradesh4708West Bengal269	Kerala31754550Madhya Pradesh71477169Maharashtra4064242918Mizoram216Odisha309314Punjab31419Rajasthan12012861Tamil Nadu123295TelanganaUttar Pradesh47083266West Bengal269479	Kerala317545504448Madhya Pradesh714771696725Maharashtra406424291836476Mizoram21621Odisha30931476Punjab31419NRRajasthan120128612953Tamil Nadu1232951078TelanganaUttar Pradesh470832666777West Bengal269479NR	Kerala3175455044483312Madhya Pradesh7147716967255883Maharashtra4064242918364760Mizoram2162117Odisha3093147670Punjab31419NRNRRajasthan1201286129532339Tamil Nadu1232951078155Telangana2379Uttar Pradesh4708326667778030West Bengal269479NRNR	Kerala31754550444833120Madhya Pradesh714771696725588361Maharashtra4064242918364760122Mizoram21621170Odisha30931476708Punjab31419NRNR74Rajasthan12012861295323392191Tamil Nadu12329510781554367Uttar Pradesh47083266677780300West Bengal269479NRNR929	Kerala317545504448331200Madhya Pradesh71477169672558836126644Maharashtra40642429183647601220Mizoram216211700Odisha309314767088Punjab31419NRNR740Rajasthan1201286129532339219172Tamil Nadu123295107815543671Telangana2379000Uttar Pradesh470832666777803000West Bengal269479NRNR92993	Kerala3175455044483312000Madhya Pradesh71477169672558836126644528Maharashtra40642429183647601220117291Mizoram2162117000Odisha309314767088519Punjab31419NRNR74061Rajasthan12012861295323392191722678Tamil Nadu12329510781554367137283Telangana23790000West Bengal269479NRNR92993815	Kerala31754550444833120002031.93Madhya Pradesh7147716967255883612664452812933.57Maharashtra4064242918364760122011729114988.43Mizoram21621170001.697Odisha3093147670885191130.56Punjab31419NRNR7406145.80Rajasthan120128612953233921917226784009.728Tamil Nadu1232951078155436713728310865.368Uttar Pradesh47083266677780300006044.94West Bengal269479NRNR929938150

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